

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 638 of 2019

IN THE MATTER OF:

M/s. Fans Asia Private Ltd.

...Appellant

Versus

M/s. M.M. Aqua Technologies Ltd.

...Respondent

Present:

For Appellant : Mr. Dhruv Mishra, Advocate

O R D E R

03.07.2019 Mr. Dhruv Mishra, learned counsel for the Appellant submits that the parties have settled the matter. He sought for and is allowed to withdraw the appeal.

The appeal stands disposed of as withdrawn.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc